IN THE HIGH COURT OF JHARKHAND AT RANCHI
L. P. A. No. 292 of 2018

Jitendra Kumar Agarwal .... **Appellant**

Versus

Vishnu Chandra Modi & Anr. .... **Respondents**

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. Kushal Kumar, Advocate
: Mr. Sachin Kumar, *Amicus Curiae*
For the Pvt. Respondent : Ms. Khushboo Kataruka, Advocate

Oral Order

11 / Dated : 26.03.2021

As prayed on behalf of the appellant on the ground of personal difficulty of the arguing counsel in presence of learned counsel for other side, put up this matter on 17.04.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/AKT